

ITEM NO.110

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4562-4564/2017

THE STATE OF TRIPURA &amp; ORS.

Appellant(s)

VERSUS

JAYANTA CHAKRABORTY &amp; ORS.

Respondent(s)

WITH

C.A. No. 4880/2017 (XVI)

C.A. No. 4878-4879/2017 (XVI)

C.A. No. 4876-4877/2017 (XVI)

C.A. No. 4881/2017 (XVI)

C.A. No. 4882/2017 (XVI)

C.A. No. 5247/2016 (IV-A)

C.A. No. 11817/2016 (IV-A)

C.A. No. 11816/2016 (IV-A)

C.A. No. 11820/2016 (IV-A)

C.A. No. 4833/2017 (IV)

(IA No.60803/2017-PERMISSION TO APPEAR AND ARGUE IN PERSON)

C.A. No. 701-704/2017 (IV-A)

C.A. No. 11822-11825/2016 (IV-A)

C.A. No. 11837-11840/2016 (IV-A)

C.A. No. 11842-11845/2016 (IV-A)

C.A. No. 11829-11832/2016 (IV-A)

C.A. No. 11847-11850/2016 (IV-A)

C.A. No. 11828/2016 (IV-A)

CONMT.PET.(C) No. 11/2017 IN SLP(C) No.19765/2015 @ SLP(C) No. 19765-19767/2015

CONMT.PET.(C) No. 13/2017 IN SLP(C) no.19767/2015 @ SLP(C) No. 19765-19767/2015

Date : 10-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH  
HON'BLE MRS. JUSTICE R. BANUMATHI

For Parties

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Mr. Gaurav Agrawal, AOR

Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 7<sup>th</sup> September, 2017 on top of the list  
subject to overnight part-heard and earlier orders on  
top.

(JAYANT KUMAR ARORA)  
COURT MASTER

(RENU DIWAN)  
ASST. REGISTRAR